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WP-43847-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 11th OF NOVEMBER, 2025

WRIT PETITION No. 43847 of 2025

*M/S MOSH VARAYA INFRASTRUCTURE LIMITED (A COMPANY
INCORPORATED UNDER THE COMPANIES ACT 1956) AND
OTHERS*

Versus

UNION OF INDIA AND OTHERS

.....
Appearance:

*Shri Siddharth Gulatee, learned Senior Counsel with Ms. Tulika Gulatee, learned
counsel for the petitioner.*

*Shri Suyash Mohan Guru, learned Deputy Solicitor General for the Union of
India.*
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition
reserving the right of the petitioner to initiate appropriate proceedings in
accordance with law.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

